New Railway Lines in Andhra Pradesh

6597. SHRI K. OBUL REDDY: Will the Minister of RAILWAYS be pleased to state:

- (a) whether any new Railway Lines are under proposal in Andhra Pradesh;
- (b) if so, the details of such proposals and their present position;
- (c) whether there is any proposal to speed up the 30 Royalseema Express to enable the passenger to reach Hyderabad before 18.30 hours; and

(d) if so, when?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) and (b) Surveys for the following proposals in Andhra Pradesh are in progress, the details of which are as under:

51. No.	Route	Overall Progress of the surveys (%age)	
		Engineering Survey	Traffic Survey
1. Nizamabad	—Ramagundam via Jagtial	•	
(155 Kms)	•	100	92
2. Nadikude-	-Gudur/Sri Kalahasti		
(350 Kms.)		45.5	
3. Nandyal—	Yerraguntla (125 Kms)	100	85
4. Krishna—V	ikarabad (130 Kms)	. 80	_
5. Nidobrolu-	-Nizampatham (25 Kms)	34	
6. Macherla-	Raichur via Gadwal		
(260 Kms)		60	-

After the survey reports are received and examined, a decision regarding construction of the lines will be taken, subject to availability of resources and clearance by the Planning Commission.

- (c) No Sir.
- (d) Does not arise.

B.A. Student's Results Revaluation by Deihi University

6598. SHRI P.M. SUBBA: Will the Minister of EDUCATION AND CULTURE be pleased to state:

- (a) whether it is a fact that a large number of B.A. students are awaiting the results of revaluation by the Delhi University;
- (b) if so, whether Delhi University have taken due steps to declare the results before the commencement of the ensuing examination and if so, the probable dates for declaration of such results; and
- (c) if not, whether it will cause harassment the students as they will have to appear in the forthcoming examination even though they might have passed the examination on revaluation?

THE MINISTER OF STATE OF THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) According to the information furnished by the Delhi University, there is no case relating to the 1983 undergraduate Annual Examinations pending for revaluation. There are, however, some cases of revaluation still in process relating to the under-graduate Supplementary Examinations held in 1983, whose results were announced in February, 1984.

(b) and (c) Students who seek revaluation have to apply within one month of the publication of the result. The University is taking necessary steps to expedite the declaration of the results of revaluation, which in any case will take some time after the receipt of the application.

Non-Functioning of Electronic Equipment and Dialysis Machines in AIIMS

6599. DR. A.U. AZMI: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that electronic equipment costing lakhs of rupees in nonfunctional in the Dr. Rajendra Prasad Eye Centre and some of the dialysis machines are out of the order in the AIIMS as has been brought out in the article under captioned "Ace hospital or death trap" appearing in current Magazine of March 17, 1984.
- (b) if so, the details of the non-functional equipment lying in the AIIMS and Eye Centre together with reasons for their non-use and going out of order;
- (c) whether ordinary medicines like Asprin, Vitamins, Antibiotics etc. are not usually supplied to the patients;
- (d) if so, what steps are proposed to be taken to ensure the availability of medicines to the patients; and
- (e) how much money has been allocated to the AIIMS and Rr. Rajendra Prasad Eye Centre during 1984-85?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI B. SHANKRANAND): (a) and (b) It is not a fact that electronic equipment costing lakes of rupees is not functioning in Dr. Rajendra Prasad Eye Centre or that the Dialysis machines are out of order in the All India Institute of Medical Sciences. The Institute has reported that only two items of equipment of R.P. Centre namely Argon Laser and Mingograph (800) which were imported in 1979-80 and 1974 respectively are out of order for the last about three months. Action has already been initiated to replace parts of these equipments to make them functional;

- (c) and (d) Medicines like Asprin, Vitamins and anti-biotics, etc. are supplied to all patients admitted in the General Wards of the AIIMS hospital.
- (e) During 1984-85, a sum of Rs. 1273.32 lakhs has been provided both under plan and non-plan as grant-in-aid to the AIIMS and Dr. Rajendra Prasad Eye Centre by the Government of India.

US Involvement in Sri Lanka Affairs

- 6600. DR. KRUPASINDHU BHOI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:
- (a) whether the Government are aware of U.S.A.'s involvement in Sri Lanka Affairs; and
- (b) if so, action being taken to protect our country's interest ?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P.V. **NARASIMHA** RAO): (a) Government of India are aware of the ties between Sri Lanka and the United States of America. These are manifest in the Agreement for deployment of American Peace Corps workers in Sri Lanka which was concluded on November 20, 1983 as well as in the Agreement of 9th December, 1983, permitting the Vocie of America to establish a Pwerful broadcasting station. US Secretary of Defence paid an unscheduled visit to Colombo last year. President Jayawerdene is scheduled to pay a visit to the U.S.A. in June this year.